

State/UT	Farmers/cultivators during 2015
Tamil Nadu	2
Telangana	1358
Tripura	1
Uttar Pradesh	145
Uttarakhand	0
West Bengal	0
TOTAL (STATES)	8007
Andaman and Nicobar Islands	0
Chandigarh	0
Dadra and Nagar Haveli	0
Daman and Diu	0
Delhi (UT)	0
Lakshadweep	0
Puducherry	0
TOTAL (UTs)	0
TOTAL (ALL INDIA)	8007

Source: Report on 'Accidental Deaths and Suicides in India' for relevant years, National Crime Records Bureau, Ministry of Home Affairs.

Reservation in Ph.D. education in agricultural universities

1152. SHRI SHANKARBHAI N. VEGAD: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government proposes reservation in Ph.D in agriculture universities of the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) and (b) The Indian Council of Agricultural Research (ICAR) conducts All India Competitive Examination for Admission to 25% seats in Ph.D. programmes of Agricultural Universities under ICAR-AU system in Agriculture and Allied Sciences and follows the Government policy in so far as reservation for SC/ST/OBC/Differently abled is concerned. The details are given in the Statement.

Statement*Details of competitive exams for admission in Ph.D Programmes conducted by ICAR alongwith percentage of reserved seats for various categories*

The Indian Council of Agricultural Research (ICAR) conducts All India Competitive Examination for Admission to 25% seats in Ph.D. programmes of Agricultural Universities under ICAR-AU system in Agriculture and Allied Sciences. In accordance with the Government of India directives, 15% and 7.5 % of the seats as well as Senior Research Fellowships [ICAR-SRF(PGS)] are reserved for Scheduled Caste and Scheduled Tribe candidates, respectively in different disciplines/sub-subjects. For differently abled candidates, 3% seats, are reserved in different subjects. Reservation of seats for candidates belonging to Central OBC (non-creamy layer) category is available at Central Agricultural Universities and Central Universities with Agriculture Faculty, as per the latest Government of India directives applicable at the time of counseling and Hon'ble Supreme Court judgment dated 18th August, 2011. Two per cent seats under each discipline/sub-subject are reserved, horizontally, across all the categories for the candidates of the remote and Under Priviledged States/UTs namely: (i) Andaman and Nicobar Island, (ii) Arunanchal Pradesh, (iii) Dadra and Nagar Haveli, (iv) Daman and Diu, (v) Goa, (vi) Lakshadweep, (vii) Manipur, (viii) Meghalaya, (ix) Mizoram, (x) Nagaland, (xi) Sikkim and (xii) Tripura where educational facilities in agriculture and allied science subjects either do not exist or have no SAU(s) and who qualify this examination.

Revamping of crop insurance scheme

1153. SHRI DHARMAPURI SRINIVAS: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has introduced Crop Insurance Scheme stressing the need of advantage to farmers, if so, the details thereof;

(b) the details of precautions taken by Government to make the scheme a Suraksha Kavach and more advantageous to farmers from getting out of burden of premiums and crop losses;

(c) whether it is a fact that abnormal delays are taking place in settlement of claims of farmers, if so, the details thereof; and

(d) the remedial measures taken by Government for early settlement of claims and prevent losses to farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) Yes, Sir.